

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 1161
TO BE ANSWERED ON 01.08.2024

Loss of lives due to attacks by wild animals and compensation to victims

1161. SMT. JEBI MATHER HISHAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the proposal to deploy protective barrier along forest borders, aimed at preventing incidents of attacks by wild animals on human inhabitations, is under active consideration of Government;
- (b) the number of people who have lost their lives in attacks of wild animals over the last five years, the State-wise details of deaths and category-wise details of wild animals involved in the conflicts;
- (c) the details on quantum of financial assistance/compensation given to the families of deceased and to those who got injured in attacks; and
- (d) whether Government will enhance the compensation amount?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) The protection and management of wildlife is primarily the responsibility of State Governments and UT Administrations. The Ministry provides financial assistance to States and UTs for conservation of wildlife and its habitats under the Centrally Sponsored schemes – ‘Development of Wildlife Habitats’, ‘Project Tiger and Elephant’. The activities supported under the scheme *inter-alia* include construction/erection of physical barrier such as solar powered electric fence, bio-fencing using perennial shrubs or trees, boundary walls etc. to prevent entry of wild animals into crop fields.
- (b) The details of human deaths as reported by States in the last five years due to attacks by tigers and elephants are at **Annexure-I** and **Annexure-II** respectively.
- (c) and (d) Under the Centrally Sponsored schemes – ‘Development of Wildlife Habitats’,

‘Project Tiger and Elephant’, financial assistance is also provided for payment of ex-gratia relief for loss of life and property caused by wild animals. The Ministry has enhanced the amount of ex-gratia relief in case of death or permanent incapacitation due to wild animal attacks during December 2023. At present the amount of ex-gratia relief payable under these schemes is as follows:

Sl.	Nature of damage caused by wild animals	Amount of ex-gratia relief
i.	Death or permanent incapacitation	Rs.10.00 lakh
ii.	Grievous injury	Rs.2.00 lakh
iii.	Minor injury	Cost of treatment up to Rs.25,000/-per person
iv.	Loss of property/crops	State/UT government may adhere to the cost norms prescribed by them.

Annexure-I

Annexure referred to in reply to part(b) of the Rajya Sabha Unstarred Question No. 1161 due for reply on 01.08.2024 regarding “Loss of lives due to attacks by wild animals and compensation to victims”.

HUMAN CASULTIES DUE TO ELEPHANT ATTACK

S.No.	State	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	4	6	NR	5	6
2	Arunachal Pradesh	0	0	2	0	0
3	Assam	75	91	63	80	74
4	Chhattisgarh	77	42	64	69	51
5	Jharkhand	84	74	133	96	87
6	Karnataka	30	26	27	29	48
7	Kerala	13	27	35	27	22
8	Maharashtra	1	NR	0	2	5
9	Meghalaya	4	6	3	3	7
10	Nagaland	0	0	2	1	1
11	Odisha	117	93	112	148	154
12	Tamil Nadu	58	57	37	43	61
13	Tripura	2	1	2	2	1
14	Uttar Pradesh	6	1	0	4	4
15	Uttarakhand	NR	NR	NR	4	8
16	West Bengal	116	47	77	97	99
Total		587	471	557	610	628

*NR- Information not received from State

Annexure-II

Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 1161 due for reply on 01.08.2024 regarding “Loss of lives due to attacks by wild animals and compensation to victims”.

DETAILS OF HUMAN DEATHS BY TIGER ATTACK

S. No.	State	2019	2020	2021	2022	2023
1	Andhra Pradesh	0	0	0	0	NR
2	Arunachal Pradesh	0	0	0	0	NR
3	Assam	0	0	0	0	NR
4	Bihar	0	1	4	9	NR
5	Chhattisgarh	0	0	0	0	3
6	Jharkhand	0	0	0	0	NR
7	Karnataka	4	0	1	1	8
8	Madhya Pradesh	1	11	2	3	10
9	Maharashtra	26	25	32	82	35
10	Mizoram	0	0	0	0	NR
11	Orissa	0	0	0	0	NR
12	Rajasthan	5	0	0	0	NR
13	Tamil Nadu	0	1	3	0	1
14	Telangana	0	2	0	0	NR
15	Uttar Pradesh	8	4	11	11	25
16	Uttarakhand	2	0	1	3	NR
17	West Bengal	3	5	5	1	NR
TOTAL		49	49	59	110	82

NR – Not reported.
